

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.209

Intro. Application 105/2022

In

60/271/272/ND/2019

IN THE MATTER OF:

M/s. Nityanta Technologies Pvt. Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 271/272

Order delivered on 01.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Intro. Application 105/2022:-

This application has been filed seeking withdrawal of the Company Petition i.e. 60/271/272/ND/2019 on the ground that the Applicant has filed winding up petition bearing No. 60/271/272/ND/2019.

None appears for the parties despite repeated calls.

Intro. Application 105/2022 and Company Petition i.e. 60/271/272/ND/2019 are **dismissed for non-prosecution.**

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)